

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3483
ANSWERED ON:01.12.2010
KYOTO PROTOCOL
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether India is committed to the Kyoto Protocol;
- (b) if so, the complete details thereof; and
- (c) the present status in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) to (c) India is fully committed to the Kyoto Protocol. The talks for further emission reduction commitments of Annex-I Parties in the Second Commitment Period (Post 2012) are undergoing since 2005. India, along with South Africa and 35 other like minded countries had earlier submitted a proposal calling for Annex-I Parties to agree to at least 40% emission reduction commitment by 2020 as compared to their 1990 levels. India has been one of the major beneficiaries of the Clean Development Mechanism (CDM), a flexible mechanism under the Kyoto Protocol and would like that this mechanism to continue and be further strengthened. There has been no agreement till date and the negotiations on the targets of Annex-I Parties for the second commitment period and other relevant issues are ongoing for a possible decision at the sixteenth Conference of Parties (COP-16) to the United Nations Framework Convention on Climate Change (UNFCCC) and sixth Meeting of Parties (MOP-6) to the Kyoto Protocol presently being held at Cancun, Mexico.